

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-452(ND)2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020.**

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

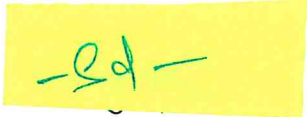
UNDER SECTION 9 of IBC Code,2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Nazia Parveen, Mr. Shashwat, Mr. Sarfaraz,
Advocates for the Petitioner

ORDER

CA 903/2019 has been filed by the Liquidator. It is submitted that the
despite service, none is present on behalf of the respondent. Ld. Counsel for the
liquidator prays for an adjournment. List this application for further
consideration on 7th January, 2020.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**